

, ITEM NO.39

COURT NO.6

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2010
CC 17686-17687/2010

(From the judgement and order dated 30/07/2010 in FAO No. 38/2010 &
CM No.691/2010 of The HIGH COURT OF DELHI AT N. DELHI)

RAKESH BALA ANEJA & ORS.

Petitioner(s)

VERSUS

J.S.SOOD & ANR

Respondent(s)

(With appln(s) for c/delay in filing SLP,permission to file lengthy
list of dates and office report))

Date: 10/01/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. Ranjit Saxena, Adv.
Mr. Parthiv Goswami, Adv.
Mr. Pradhuman Gohil, Adv.
Mr. Vikash Singh, Adv.
Ms. Taruna Singh, Adv.for
Ms. Charu Mathur,Adv.

For Respondent(s) Mr. Nishant Datta, Adv.for
Mr. Vikas Mehta,Adv.

UPON hearing counsel the Court made the following
O R D E R

As prayed, list after three weeks.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master